

15.55 hrs.

APPROPRIATION (RAILWAYS) NO.  
3 BILL,\* 1973

THE MINISTER OF RAILWAYS (SHRI L. N. MISHRA): Sir, I beg to move for leave to introduce a Bill to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of India for the services of the financial year 1973-74 for the purposes of Railways.

MR. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of India for the services of the financial year 1973-74 for the purposes of Railways".

*The motion was adopted.*

SHRI L. N. MISHRA: I introduce the Bill.

I beg to move†:

"That the Bill to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of India for the Services of the financial year 1973-74 for the purposes of Railways be taken into consideration."

MR. DEPUTY-SPEAKER: The question is:

"That the Bill to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of India for the Services of the financial year 1973-74 for the purposes of Railways be taken into consideration."

*The motion was adopted.*

MR. DEPUTY-SPEAKER: We will now take up clause by clause consideration.

The question is:

"That Clauses 2, 3, the Schedule, Clause 1, the Enacting Formula and the Title stand part of the Bill."

*The motion was adopted.*

Clauses 2, 3, the Schedule, clause 1, the Enacting Formula and the Title were added to the Bill.

SHRI L. N. MISHRA: I beg to move:

"That the Bill be passed".

श्री सरजू पांडे : उपाध्यक्ष महोदय, रेलवे बोर्ड का प्रश्न है। अगर कोई सदस्य सदन में रेलवे बोर्ड के किसी मेम्बर का नाम ले कर एनीगेशन लगाता है, तो मिनिस्टर की ड्यूटी है कि वह इस बारे में अपनी राय दे। मैंने बजट सेशन में श्री कल भी इस बारे में कहा था। सदन में सब ग्रोर से मेम्बरो ने कहा है कि रेलवे बोर्ड की फेल्युर है। रेलवे बोर्ड का बहुत क्रिटिसिज्म हुआ है, लेकिन मिनिस्टर साहब ने कोई जबाब नहीं दिया है। आप उन से इस बात का जबाब दिलवाईये कि सरकार ने रेलवे बोर्ड का जो सफेद हाथी पाल रखा है, जो मारे देश को खरा रहा है, उस के बारे में वह क्या करने जा रहे हैं।

MR. DEPUTY-SPEAKER: Order please. Members have raised various points and it is up to the Minister to answer some points. It is up to him to answer.

\*Published in Gazette of India Extraordinary Part II, Section 2, dated 23-8-73.

†Introduced/moved with the recommendation of the President.

**SHRI JYOTIRMOY BOSU:** Sir, I gave a notice that I would like to speak on this at the third reading stage.

**MR. DEPUTY-SPEAKER:** Mr. Bosu, you will kindly sit down. It is quite correct that Shri Bosu had sent a notice that he wanted to speak in the third reading. But, then, after some discussion, he did agree to speak in the general discussion on the supplementary demands. This was what I was told. And that is why, although there was a Member from your party who spoke on Supplementary Demands (*Interruptions*). You were given a second chance as the second speaker. The understanding was that you would not speak in the third reading. Why do you insist on that? This was what I was informed when I come to the Chair. So, don't take a point over this.

**MR. DEPUTY-SPEAKER:** The question is:

"That the Bill be passed".

*The motion was adopted.*

16.00 hrs.

**DISCUSSION RE: REPORTED ATROCITIES ON HARIJANS IN VARIOUS PARTS OF THE COUNTRY**

**MR. DEPUTY-SPEAKER:** Now, we shall take up the discussion under rule 193 on the reported atrocities on Harijans in various parts of the country. Shri Jyotirmoy Bosu.

**SHRI JYOTIRMOY BOSU** (Diamond Harbour): The problem of atrocities on Harijans has become a burning problem for the whole country, and I would say that it has become more known for the failure of the Government than for their success in tackling the whole issue.

Before I quote from the Report of the Commissioner for Scheduled Castes and Scheduled Tribes for the year 1970-71, I would like to give you certain figures. According to the 1971 census, Scheduled Castes are 80 million and Scheduled Tribes are 38 million. 21.5 per cent of the total population are Scheduled Castes and Scheduled Tribes. Regionwise, the figures are as follows: Eastern region: 26.8 per cent; Northern region: 22.4 per cent; Western region: 21.4 per cent; and Southern Region: 25.2 per cent.

**SHRI M. C. DAGA** (Pali): The discussion is on atrocities on Harijans. Why is he quoting all these figures?

**SHRI JYOTIRMOY BOSU:** I have just started.

**PROF. MADHU DANDAVATE** (Rajapur): Unless they are there, there cannot be atrocities.

**SHRI M. C. DAGA:** He must discuss only the point at issue, namely atrocities on Harijans. Why is he discussing irrelevant things?

**श्री मधु लिमव (बांका):** वह इन प्रश्न की गंभीरता की ओर सदन का ध्यान दिला रहे है इसलिए किम संख्या में है और कहाँ कितना उन का अनुपात है यह बता रहे है ।

**श्री मूल चंद डागा :** यह हम सब जानते हैं ।

**श्री मधु लिमवै :** तो इस से क्या होता है ?

**SHRI JYOTIRMOY BOSU:** 89 per cent of Scheduled Castes and 97 per cent of the Scheduled Tribes live in villages, and more than 80 per cent of the Scheduled Castes and 90 per cent of the Scheduled Tribes are engaged in cultivation and they work